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HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

All Principal District & Sessions Judges of the State.

No: 19622-43/10/18

Dated 25/07/2018

Subject: Facilities for lawyers in all subordinate Courts of State.

Sir,

With reference to the subject cited above, kindly find enclosed herewith a copy of D.O Letter No.J-11018/02/2018-JR dated 11-07-2018 received from G.R. Raghavender, Joint Secretary, Government of India Ministry of Law & Justice, Department of Justice, along with the Proforma for submission of information related to Bar Halls/Lawyers Halls.

In this regard, I am directed to request you to furnish the requisite information as per proforma to this registry at the earliest, so that the same be transmitted to the Govt. of India Ministry of Law & Justice by 31st July 2018.

Matter be treated as most urgent.

Encls
Two leaves

Yours faithfully,

Ram Singh
(Ram Singh) 25/7
Deputy Registrar.

pc

Revised Proforma for submission of information related to Bar Halls/Lawyer's Halls

Name of State/UT: _____

Sl. No.	Items	Information to be furnished		
		Number	Area	Cost
1	Number of Court Complexes in the State			
2	Number of Court Complexes in the State having Bar Halls/Lawyer's Halls with average area of such Hall (size in Sq. mtr.)			
3	Number of new Bar Halls/Lawyer's Halls to be constructed in the Court Complexes not having such Hall, with average area (size in Sq mtr) and cost estimates (Rs. in lakhs), excluding the cost of land.			
4	Number of Bar Halls/Lawyer's Halls need renovation/ upgradation, with average area (size in Sq mtr) and cost estimates (Rs. in lakhs), excluding the cost of land.			